IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

(IB)- 220(ND)/2017

IN	TH	IF	MA	TT	FR	OF:
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M/s. Explo Media Pvt. Limited

.....PETITIONER

Vs.

M/s. Ambience Pvt. Limited

.... RESPONDENT

SECTION:

Under Section 9 IBC Code, 2016

Order delivered on 19.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

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For the Respondent

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ORDER

None appeared for the petitioner even at the time of second call today.

In the circumstances, the matter is adjourned to 21.7.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

Post the matter on 21.7.2017.

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(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 19.7.2017